

## Annexure-2

Name of the corporate debtor: Hiranandani Palace Gardens Private Limited; Date of commencement of liquidation: 13<sup>th</sup> August 2019 List of stakeholders as on: 13<sup>th</sup> November 2019.

## List of unsecured financial creditors

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Evita Constructions Private Limited	FC-1	01-10-2019	24,41,69,812	16,03,85,763	Unsecured Creditor	-	0.580	-	-	-	-	Interest portion of Claim rejected due to non submission of adequate information and/or supporting documentation to substantiate.
2	Sunny Vista Realtors Private Limited (Related Party to the Company)	FC-2	01-10-2019	18,69,18,616	10,25,53,627	Unsecured Creditor	-	0.371	-	-	-	-	1. Interest portion of Claim rejected due to non submission of adequate information and / or supporting documentation to substantiate. 2. A few details requested were not provided amounting to INR 30,000
3	HDFC Bank Limited*	FC-3	05-10-2019	2,66,57,076	-	Unsecured Creditor	-	-	-	-	-	-	The claimant failed to substantiate the Principal amount claimed. Therefore the claim was rejected due to lack of adequate information and / or supporting documentation to substantiate the Principal amount claimed.
4	Niranjan Hiranandani	FC-4	01-10-2019	1,28,63,950	70,02,600	Unsecured Creditor	-	0.025	-	-	-	-	Interest portion of Claim rejected due to non submission of adequate information and/or supporting documentation to substantiate.
5	Mr. Praveen Kumar Madaan* and Mrs. Anjana Madaan*	FC-5	16-09-2019	22,26,890	22,66,409	Unsecured Creditor	-	0.008	-	-	-	-	Being Financial Creditors with a class, Interest @5% per annum is allowed.
6	Mr. Shahidpur Hashu Dhoni and Mrs. Nitya Hashu Shahidpur*	FC-6	27-09-2019	35,55,596	22,77,555	Unsecured Creditor	-	0.008	-	-	-	-	Being Financial Creditors with a class, Interest @8% per annum is allowed.
7	Mr. Parvinder Singh and Mrs. Sarinderjeet Kaur*	FC-7	28-09-2019	21,83,082	22,21,824	Unsecured Creditor	-	0.008	-	-	-	-	Being Financial Creditors with a class, Interest @8% per annum is allowed.
<b>TOTAL</b>				<b>47,85,75,022</b>	<b>27,67,07,778</b>			<b>1.000</b>					

Notes:

- \* Pursuant to Regulation 25 of IBBI (Liquidation Process) Regulations, 2016, the amount of claims admitted/ rejected are subject to the judgment of appeals/ order/ decree passed by the respective Adjudicating Authorities before whom the case is ongoing.
- The claims have been verified by the Liquidator based on the evidence/documents/ books submitted by the respective financial creditors. The amount does not necessarily match within the books of accounts of the Company.
- The claim amount admitted is subject to further scrutiny based on subsequent information/ documents sought from the Company/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT.
- As regards claims submitted after the last date of submission i.e. after 5th October 2019, the Liquidator will admit the claims only on general or specific orders of NCLT.
- The Company has 40 Litigations pending with various courts and forums the amount of claims cannot be quantified.

